

Mr. Speaker: I would urge upon hon. Ministers one point. This is question hour, specially devoted to questions, it is a non-official hour. At any moment we can come back to any question so long as the hour is not over. I would urge upon the hon. Ministers to continue to sit whenever their questions are there. Those Ministers, whose questions come up here will have to sit till the end because the same matters may come up relating to their Ministries.

WRITTEN ANSWERS TO QUESTIONS

DELHI TRANSPORT SERVICE

***690. Shri M. S. Gurupadaswamy:** Will the Minister of Transport be pleased to state:

(a) whether it is a fact that Delhi Transport Service employees staged a demonstration on the 7th January, 1956;

(b) if so, the details of their main demands; and

(c) whether Government have taken or propose taking any steps to improve their working conditions?

The Parliamentary Secretary to the Minister of Railways and Transport (Shri Shahnawaz Khan): (a) Yes, Sir.

(b) and (c). A statement giving details of the demands and the action taken on them by the Delhi Road Transport Authority is laid on the Table of the Lok Sabha. [See Appendix IV, annexure No. 21.]

LABOUR OFFICERS

***694. Ch. Raghbir Singh:** Will the Minister of Labour be pleased to state:

(a) whether the two proposed Committees have been set up from selected employing Ministries with a view to advise on the transfers and promotion of the Labour Officers;

(b) if so, the names of the members of these Committees; and

(c) the progress made so far by them?

The Deputy Minister of Labour (Shri Abid Ali): (a) Yes.

(b) and (c). A statement is laid on the Table of the Lok Sabha. [See Appendix IV, annexure No. 22.]

WOOL

***696. Shri M. Islamuddin:** Will the Minister of Food and Agriculture be pleased to state the steps taken so far by Government for the improvement of wool and its utilisation?

The Minister of Agriculture (Dr. P. S. Deshmukh): A statement is laid on the Table of the Lok Sabha. [See Appendix IV, annexure No. 23.]

WAGE COMMISSION

***697. Sardar Iqbal Singh:** Will the Minister of Labour be pleased to refer to the reply given to Starred Question No. 1057 on 21st December, 1955, and state whether any decision has since been taken to set up a Wages Commission?

The Deputy Minister of Labour (Shri Abid Ali): The question is still under consideration.

INDIA-MALAYA SHIPPING SERVICE

***704. Shri M. S. Gurupadaswamy:** Will the Minister of Transport be pleased to state:

(a) whether the attention of Government has been drawn towards the conditions of travel and alleged black-marketing in the issue of tickets on ships sailing between India and Malaya;

(b) if so, the action which Government have taken or propose to take to improve the conditions of travel and also to check the black-marketing of tickets; and

(c) whether any proposal to abolish deck class in all those ships is under the consideration of Government?

The Parliamentary Secretary to the Minister of Railways and Transport (Shri Shahnawaz Khan): (a) There have been some complaints in regard to catering arrangements and about black-marketing in the sale of tickets on the India/Malaya service.